## File No. RCD-05007/2/2021-Regulatory-FSSAI (e-3690)

Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)
FDA Bhawan, New Delhi

Dated: 26 August, 2025

## **Office Order**

## Subject: Appointment of Designated Officer for Central Licensing under Section 36 of FSS Act, 2006-regd.

In partial modification of the order Office Order dated 07 August, 2025 and in pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officers are hereby appointed as Designated Officers under Central Licensing for the area of jurisdiction mentioned against their names, until further orders:

S.	Name &	Area of Jurisdiction (States/UTs)
No.	designation	
	of officers	
1.	Shri Ashok Kumar Patel, Deputy Director, FSSAI (NR)	3
2.	Arjun Dagadkhair, Joint Director,	Gujarat - East and South (Anand, Aravali, Bharuch, Chhota Udaipur, Dahod Municipality, Godhara Municipality, Dang, Dohad, Godhra (Panchmahal), Himmatnagar (Sabarkantha), Mehesana, Mahisagar, Nadiad (Kheda), Narmada, Navsari, Surat, Surat Municipal Corporation, Tapi, Vadodara, Vadodara Municipal Corporation, Valsad and Vyara (Tapi).
3.	Ms. Jyoti M Harne, Assistant	Maharashtra East Region - Ahmadanagar, Akola, Amravati, Aurangabad, Beed, Bhandara, Buldana, Chandrapur, Dhule, Gadchiroli, Gandiya, Hingoli,

		FSSAI (WR)	Jalgaon, Jalna, Nagpur,Nanded, Nandurbar, Nashik, Osamanabad, Palgahar, Parbhani,
L			Wardha, Solapur, Washim, Yavatmal and Latur.
	4.	Shri Nilesh	Gujarat West - Amreli, Amreli Municipality,
		1 Iddiidiidi	Bhavnagar, Botad, Devbhumi Dwarka,
		Dhundale,	Gandhidham Municipality, Gir Somnath, Jamnagar,
		Assistant	Junagarh, Morbi, Porbander, Rajkot, Rajkot
		Director (T),	Municipal Corporation, Surendra Nagar and Bhuj
		FSSAI (WR)	(Kutchh).

2. The Designated Officers, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

(G. Kamala Vardhana Rao) Chief Executive Officer

To

All concerned Officers.

## Copy to:

- 1. ED (HR) for information please.
- 2. Regional Directors.
- 3. Training Division, FSSAI (HQ) for arranging the training of newly appointed CLAs.
- 4. IT Division with a request to upload the order FSSAI website and e-Office.